

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

NOTIFICATION

No. 146 Dated: 28-10-2020

Subject:- Postponement of holidays in the High Court of Jammu and Kashmir on account of Eid-I-Milad-ul-Nabi & Friday following Eid-I- Milad-ul-Nabi.

In partial modification of High Court Calendar for the year 2020, it is hereby ordered that :-

- i) the holiday on account of Eid-I-Milad-ul-Nabi shall now be observed on **30th October, 2020 (Friday) instead of 29th October, 2020**; and
- ii) **30th October, 2020 (Friday)** is declared as Gazetted Holiday for both the Wings of the High Court of Jammu and Kashmir;
- iii) **6th November, 2020 (Friday)** shall be provincial holiday for Srinagar Wing of High Court on account of Friday following Eid-I-Milad-ul-Nabi; and
- iv) **21st November(Saturday), 2020** is declared as working day for both Wings of the High Court of Jammu and Kashmir in lieu of **30th October, 2020 (Friday) and 6th November, 2020 (Friday)**.
- v) **The cases listed on 30th Oct.2020 and 6th Nov.2020 will be taken up on 21st Nov. 2020.**

By Order.


(Jawad Ahmed)
Registrar General

No: 10944-66 (NG)

Dated 28-10-2020

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Director State Judicial Academy, Srinagar.
7. Joint Registrar (Judicial /Protocol), High Court Wing, Jammu/Srinagar.
8. Registrar (Adm.), High Court Main Wing, Srinagar.
9. Director Finance, High Court of J&K, Srinagar.
.... for information and n/a.
10. In charge, NIC, High Court wing, Srinagar for uploading' the aforesaid Notification on the High Court website.


Registrar General